

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 306
((IB)-575(ND)/2017
New IA-266/2024

IN THE MATTER OF:

Small Industrial Development Bank of India ... Applicant/Petitioner

Versus

Delicious Coco Water Private Limited ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 30.01.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Anand Varma, Adv. Apoorva

For the Respondent :

For the Liquidator : Adv Rishi Singhal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-266/2024:- The IA has been preferred by the Liquidator for taking the 17th Progress Report on record.

For the reasons stated therein, the IA is allowed and the report is kept on record, subject to all just exceptions.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)